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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/130/(IB)/2017

NAME OF THE PETITIONER(S)

: N. NAGARAJAN

NAME OF THE RESPONDENT(S)

: AUROMIRA BIOPOWER INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B Dhanasaj Sanam. U

ORDER

Heard the Applicant. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc